GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA
UNSTARRED QUESTION NO. 2111
ANSWERED ON 7TH AUGUST, 2025

NUMBER VALIDATION SYSTEM TO ENHANCE CYBERSECURITY

2111 SHRI JAGGESH:

Will the Minister of Communications be pleased to state:

(a)   whether it is a fact that the Department of Telecommunications (DoT) proposed a Number Validation System to enhance cybersecurity;

(b)   the manner in which Government defines the scope and objectives of this system and whether it will only verify mobile numbers or also includes landlines, VoIP, etc;

(c)   whether the technical mechanism of number validation involves integration with Aadhaar or KYC databases;

(d)   whether safeguards are being put in place to prevent misuse of the collected data, either by private entities or Government agencies; and

(e)   if so, the details thereof and by when it will be implemented?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)

(a) to (e)   Department of Telecommunications (DoT) has published draft rules to amend the Telecom Cyber Security Rules, 2024 on 24.06.2025 for public consultation. Amendment proposes to introduce Mobile Number Validation (MNV) platform to enable validation by authorised entities and licensees as regards whether telecommunication identifiers specified by Telecommunication Identifier User Entity (TIUE) customers or users, correspond to the users as present in the database of an authorised entity or licensee. Necessary safeguards in respect of purpose limitation and compliance of laws relating to data protection have been incorporated in the draft amendment.

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